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C.A.No. 7533 OF 1997  
ITEM No.106

Court No. 1

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No. 7533/1997

Indian Handicrafts Emporium & Ors.

Appellant (s)

VERSUS

UOI & Ors.

Respondent (s)

(with office report)

with

C.A. No. 7534/1997, C.A. No. 7535/1997, C.A. No. 7536/1997, C.A. No. 7537/1997 (with office report) and W.P.(C) No. 35/2003.

Date : 31/07/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE S.B. SINHA

For the parties:

Mr. G L Sanghi, Sr. Adv.

Mr. E C Agrawala, Adv.

Mr. Raj Panjwani, Adv.

Mr. Vijay Panjwani, Adv.

Mr. Prateek Jalan, Adv.

Mr. Rajiv Nanda, Adv.

Mr. P Parmeswaran, Adv.(NP)

Ms. Anil Katiyar, Adv (NP)

Mr. G L Sanghi, Sr. Adv.

Mr. Sanjay Parikh, Adv.

Mr. Abinash K Misra, Adv.

Mr. Sanjay R Hegde, Adv.

Mr. Satya Mitra, Adv.

Mr. Anil K Mishra, Adv.

(for State of Karnataka)

Mr. Ranji Thomas, Adv.

Ms. Bhyarati Upadhyaya, Adv.

Mr. V N Raghupathy, Adv.

(for State of Rajasthan)

Mr. Naresh K Sharma, Adv.(NP)

Mr. Javed Mahmud Rao, Adv.(NP)

Mr. Tapash Ray, Sr. Adv.

Mr. Satish Vig, Adv.(NP)

M/s. P S N & Co. , Advs.(NP)

Mr. Gopal Singh, Adv. (NP)

Mr. Aruneshwar Gupta, Adv. (NP)

Mr. Kumar Rajesh Singh, Adv.  
for Mr. B B Singh, Adv.  
(for State of Bihar)

Mr. J S Attri, Addl. Adv. Genl.  
(for State of Himachal Pradesh)

Mr. Sakesh Kumar, Adv.  
Mr. Satish K Agnihotri, Adv.

Mr. K R Nagaraja, Adv. (NP)

Ms. Krishna Sarma, Adv.  
Ms. Asha G Nair, Adv.  
Mr. V K Sidatharan, Adv.  
for M/s. Corporate Law Group, Adv.

Mr. Ashok K Mahajan, Adv. (NP)

Ms. Hemantika Wahi, Adv.  
Ms. Monika Bapna, Adv.  
(for States of Gujarat & Mizoram)

UPON hearing counsel the Court made the following  
O R D E R

Adjourned for the day.

(D.P. WALIA)  
COURT MASTER

(SURAJ PARKASH)  
COURT MASTER